

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.306/10

Wednesday this the 6th day of October 2010

C O R A M :

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

P.Gangadharan,
S/o.P.Appu, Rivetter Gr.I,
Office of the Senior Section Engineer (Bridges),
Southern Railway, Palghat Division, Palghat.
Residing at Railway Quarter No.134-A, Railway Colony,
Hemambika Nagar, Palakkad – 9.Applicant

(By Advocate Mr.T.C.Govindaswamy)

V e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 3.
2. The Chief Personnel Officer,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 3.
3. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division, Palghat.Respondents

(By Advocate Mr.Thomas Mathew Nellimootttil)

This application having been heard on 6th October 2010 this Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

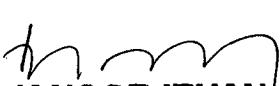
Subsequent to the filing of this Original Application, the Department
has considered the promotion of the applicant and fixation of pay and
arrears were also ordered to be paid. This is done as per order dated



.2.

5.8.2010. If so, the Original Application stands disposed of by directing the respondents to complete the proceedings and consequential orders may be passed. The same shall be done within a reasonable time, at any rate, within a period of one month from today. No costs.

(Dated this the 6th day of October 2010)


K.NOORJEHAN
ADMINISTRATIVE MEMBER


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

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